Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 40 of 2011 & IA No. 63 of 2011

Dated 9th November, 2011

In the matter of:

Damodar Valley Corporation .... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ..... Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Mr. Swetaketu Mishra

Counsel for the Respondent (s) : None

ORDER

The Court has not assembled today. No one has represented the respondents. At the request of Ms. Swapna Seshadri and Mr. Swetaketu Mishra, learned counsel for the appellants, matter is adjourned to **18th January, 2012.**

(Court Master)

rkt